

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

9/17/94

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1.

Original Application No.1005/94/

Shri/~~xxx~~ Mahadeo B.Waskar

Dt. 21/9/94.

.. Applicant.

V/S

The Divisional Security Commissioner, R.P.R. Bombay V.T. (Central Rly) and anr.

.. Respondents.

CORAM : Hon'ble Member (J), Shri B.S.Hegde,
Hon'ble Member (A), Shri M.R.Kolhatkar.

Tribunal's Order: (Final Order)

Dt. 16-09-1994.

Shri P.V. Davare, Counsel for the applicant.

We have heard Shri Davare for the applicant. On perusal of the petition, we find that the applicant was dismissed from service with effect from 23-1-1985 and during the course of hearing, the Learned Counsel for the applicant submits that the applicant was working in the office of the Railway Protection Force, which may not come within the purview of Central Administrative Tribunal and accordingly, he wishes to withdraw the application.

Permission granted.

O.A. is dismissed as withdrawn.

Certified True Copy

Date

20/9/94

Section Officer
Central Admin. Tribunal,
Bombay Bench

Dated: 21/9/94.

No. CAT/BOM/JUDL/O.A.1005/94/ 8390

Copy to:

8392

1. Shri M.B.Waskar,
Post & Taluka Patoda,
Dist.Beed, Pincode 414 204.
2. The Divisional Security Commissioner,
R.P.F., Bombay V.T. (Central Railway),
3. The Senior Security Officer,
Bombay V.T. (Central Railway).

SECTION OFFICER.

20/9/94

21/9/94
20/9/94

Notified on 21.9.94

Despatcher